NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/287/ (IB)/2017

NAME OF THE PETITIONER(S)

: ARVIND IG NONWOVENS PVT LTD

NAME OF THE RESPONDENT(S)

: RATHI FILTERS & INDUSTRIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Rahul Jain

Counsel for Respondent

<u>ORDER</u>

Matter called. No representation on behalf of the petitioner. Counsel for Respondent present and prayed for time to file counter. At request, time is enlarged. However, one last and final opportunity is given to the petitioner for causing appearance before this Bench, failing which appropriate order will be passed. Put up on **03.08.2017 at 10.30 A.M.**

S. J. if any offerm.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

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